

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. APPEAL/26(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Ketan Vinodkumar Shah

VS

Registrar of Companies, Mumbai

Appearance:

For the Petitioner: None appeared

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

None appeared for the Petitioner. In the interest of justice, list on **02.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)